

**NATIONAL GREEN TRIBUNAL/ राष्ट्रीय हरित अधिकरण**  
**EASTERN ZONE BENCH/ पूर्वी क्षेत्रीय न्यायपीठ**  
**KOLKATA/ कोलकाता**

No.08/03/2015/NGT/KOL/MISC/2015/Vol-II/ 214

Date: 05/04/2024

**PUBLIC NOTICE**

The following public complaints were received from different persons/organizations. The complaints are found to be not in conformity with NGT (Practice and Procedure) Rule, 2011, framed under NGT Act, 2010 for initiation of judicial proceeding. Therefore, aggrieved persons are at liberty to file proper application, supporting documents along with requisite court fees and supporting affidavit for initiation of judicial proceeding, if so desire and permissible in the eye of law. Both the above referred Act and Rules are available on the website <https://greentribunal.gov.in> of NGT. The detail filing procedure, including payment of court fees are also mentioned in the said Rules.

At the same time, User Manual for e-filing is also available on the website of NGT. Online payment of the required court fee can also be made through Bharatkosh.

In case any clarification is required, all applicants are liberty to inquire with the Filing Section/Counter of "National Green Tribunal, Eastern Zone Bench, Finance Centre, 3rd Floor, Block IIIB, Action Area II, New Town, Kolkata-700161" during the working hours so as to know the filing procedure.

Sl. No.	Date of Letter	Subject Matter	Name & Address of the Complainant
1	08.01.2024 (By post)	The applicant has informed that opponents mentioned in letter petition are planning to construct a multi-story building in her neighboring plot and are trying to forcibly fill a part of Bishnupur Beel and Kalibari Beel (water body) adjacent to the plot. There are some huge tree in that plot and they forcibly cut down those trees for construction. The applicant has tried to stop them but opponents threatened to kill them. She prayed to investigate the said matter and take necessary action against the violators. (letter Originally in Bangla vernacular)	Tanya Mondal W/o Abhijit Mondal, No. 38, Bishnupur Road, PO – Kasimbazar, PS – Baharampur. Dist - Mushidabad
2	11.01.2024 (by Email)	Kapanda Forest - Urgent Appeal to Scrutinize All Illegally and Falsified Data/Documents Submitted by the Project Proponent to Obtain Environmental Clearance for the Establishment of a Highly Polluting Industry, Involving the Demolition of Forest Land in a Tribal Area. The most affected villagers from Pattajharan, Badbahal, Nuangaon, Daldali, Kapanda, and adjoining villages.	Villagers of Pattajharan, Badbahal, Nuangaon, Daldali, Kapanda, and adjoining villages

3	11.01.2024 (by Email)	Unlawful exclusion of two adjacent tribal villages and falsified documentation submitted by KAI International and Visiontek consultancy in obtaining environmental clearance for setting up a highly polluting industry by demolition of Kapanda forest. The three tribal villages, namely Fatajharan, and the two hamlets (Badbahal and Daldali) within the Kapanda Revenue village, are situated in close proximity to the project site with aerial distances ranging from 200 meters to less than 1 km. They have prayed for investigate the said matter.	Villagers of Badbahal and Pata Jharan
4	Nil (By Post)	Complaint against Rajib Kumar Sinha, Regional Officer, Pollution Control Board, Dumka for issuing Certificate (CTO) grant against the provision of Rule on Taking bribe of Rs. 5,00,000 per CTO and Computer Operator and official staff taking Rs. 1,00,000 per CTO for granting certificate.	Md. Ehtesham Ahmed. Social Political Worker, at Karlola Road, Shat Rshikpur, Dumka, Jharkhand
5	10.02.2024 (by Email)	Even after the Closure Order dated 30 November 2023 issued by WBPCB in which disconnection of Electricity issued to the Company i.e. M/s Sunil Foam Private Limited, Hooghaly. It is stated that the Company is still operating very strategically at different times of day, evening and night. The applicant has requested to inspect the said premises and take necessary action.	Nil, email: <a href="mailto:environmentwarrior123@gmail.com">environmentwarrior123@gmail.com</a>
6	10.02.2024 (by E-mail)	Regarding erection of Airtel Mobile Tower nearby the house of the applicant 19/1, Tentultala, Purbanchal, PO- R.Gopalpur P.S.-Narayanpur, WB. The applicant prayed for investigate the matter and remove tower from the area.	Pranab Kundu S/o Panchu Gopal Kundu r/o-19/1, Tentultala, Purbanchal, PO-R. Gopalpur P.S.- Narayanpur, WB
7	11.01.2024 (by Email)	Violations of laws by opponent mill Sai Jyoti Industries Private Limited Plot No 59, Vill-Antroli, Taluka- Palsana, Kadodara, Surat, Gujarat – 394327. By Release all the workers without issuing any Notice/intimation, without paying Salary, ESIC, EPFO, Bonus, etc As well as No Fire Instruments, Underground department, Extreme Pollution, No Stability Certificate, No Labour License, breach of Labour Laws, Environmental Laws, breaching of Human Rights, Child Labour, Senior Citizen etc. <b>(Forwarded to NGT, WZB, Pune &amp; NGT PB, New Delhi)</b>	Azad Hind Mazdoor Sena, A.K. Road Fulpada, Surat, Gujrat
8	15.01.2024 (by Email)	For the matter of opponent mill Sanwariya Processors Pvt Ltd. has made high pollution by producing black polluted fog in open air nearby area and burnwooden for producing steam for boiler and thereby making huge pollution in nearby air. GPCB is knowing all it but they got bribe from the mill owner etc. <b>(Forwarded to NGT, WZB, Pune &amp; NGT PB, New Delhi)</b>	Azad Hind Mazdoor Sena, A.K. Road Fulpada, Surat, Gujrat

9	16.01.2024 (by Email)	Violation and Exploitation made by M/s Radhey Radhey dying and their management and grabbed worker's PF, ESI and 6 months SALARY also not given to the workers in further they have usage low category chemical which is very harmful to company's workers health, many times hazardous chemical accident in the said company but till today no any action taken against the said mill, many times complaint given to concern department and local concern officer to take strict action but till today no any officer taken action against the said mill, therefore for take necessary strict action this complaint made. <b>(Forwarded to NGT, WZB, Pune &amp; NGT PB, New Delhi)</b>	Azad Hind Mazdoor Sena, A.K. Road Fulpada, Surat, Gujrat
10	18.01.2024 (by Email)	Exploitation of workers by owners and management of the said mill Manju Dyeing And Printing Mills Private Limited, Surat, and by taking PF and ESI Amount and never paid any amount in the Govt. PF and ESI Department and hence by make exploitation of worker they breach of law. Make suomotu legal proceedings againt opponents. <b>(Forwarded to NGT, WZB, Pune &amp; NGT PB, New Delhi)</b>	Azad Hind Mazdoor Sena, A.K. Road Fulpada, Surat, Gujrat
11	18.01.2024 (by Email)	Worker got eye-injury and lost hand permanently during job in (Hi-Choice Processors Pvt. Ltd., Surat) Gidc Sachin, Surat corruptive team of local concern officers made income. No justice related action proceedings made. We request suo-motu inquiry commission to check said case and justify workers. <b>(Forwarded to NGT, WZB, Pune &amp; NGT PB, New Delhi)</b>	Azad Hind Mazdoor Sena, A.K. Road Fulpada, Surat, Gujrat
12	24.01.2024 (by Email)	For the matter of opponent mill Payal Dyeing and Printing Mills has made high pollution by producing black polluted fog in open air nearby area and burn wooden for producing steam for boiler and thereby making huge pollution in nearby air. GPCB is knowing all it but they got bribe from the mill owner etc. <b>(Forwarded to NGT, WZB, Pune &amp; NGT PB, New Delhi)</b>	Azad Hind Mazdoor Sena, A.K. Road Fulpada, Surat, Gujrat
13	27.01.2024 (by Email)	For the matter of opponent mill Shri Mahadev Silk Mills has made high pollution by producing black polluted fog in open air nearby area and burn wooden for producing steam for boiler and thereby making huge pollution in nearby air. GPCB is knowing all it but they got bribe from the mill owner etc. <b>(Forwarded to NGT, WZB, Pune &amp; NGT PB, New Delhi)</b>	Azad Hind Mazdoor Sena, A.K. Road Fulpada, Surat, Gujrat
14	29.01.2024 (by Email)	For the matter of opponent mill Anokhi Dying and Printing Mills. has made high pollution by producing black polluted fog in open air nearby area and burn wooden for producing	Azad Hind Mazdoor Sena, A.K. Road Fulpada, Surat, Gujrat

		steam for boiler and thereby making huge pollution in nearby air. GPCB is knowing all it but they got bribe from the mill owner etc. <b>(Forwarded to NGT, WZB, Pune &amp; NGT PB, New Delhi)</b>	
15	10.02.2024 (by Email)	Pollution-Pollution-Pollution by The Opponent Mill Krishna Dyeing and Printing Mills Pvt. Ltd. Breach All the Laws, Rules, Regulation Concern to Environment. <b>(Forwarded to NGT, WZB, Pune &amp; NGT PB, New Delhi)</b>	Azad Hind Mazdoor Sena, A.K. Road Fulpada, Surat, Gujrat
16	13.02.2024 (by Email)	For the matter of opponentmill Riddhi Siddhi Prints Pvt. Ltd. has made high pollution byproducing black polluted fog in open air nearby area and burn wooden forproducing steam for boiler and thereby making huge pollution in nearby air. GPCB is knowing all it but they got bribe from the mill owner etc. <b>(Forwarded to NGT, WZB, Pune &amp; NGT PB, New Delhi)</b>	Azad Hind Mazdoor Sena, A.K. Road Fulpada, Surat, Gujrat

*Raja Chatterjee*  
(Raja Chatterjee)

Registrar

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NATIONAL GREEN TRIBUNAL  
EASTERN ZONE BENCH KOLKATA

**Copy:**

1. Website of NGT
2. Notice Board of NGT